



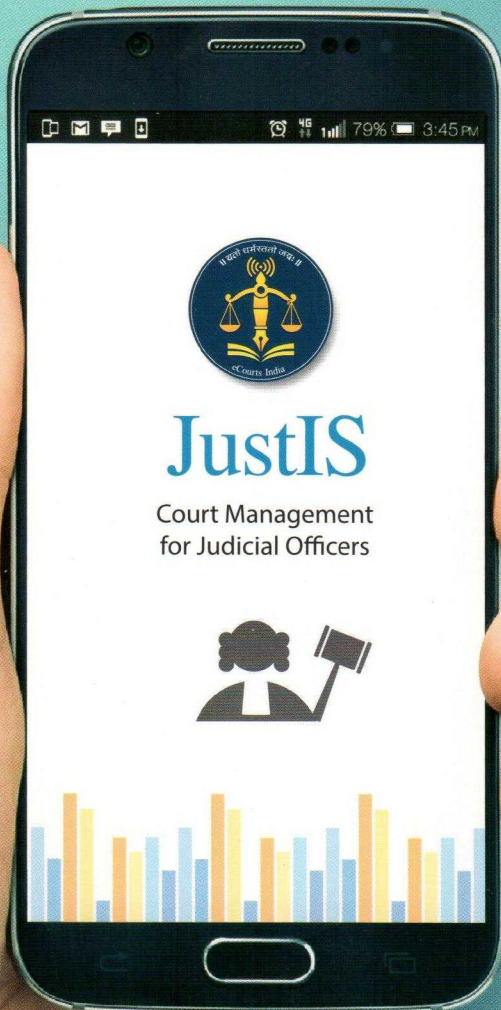
Department of Justice
Ministry of Law & Justice
Government of India



eCommittee
Supreme Court of India

JustIS Mobile App

Essential Tool for Court and Case
Management for Judicial Officers



Court and Case Management Tool for Judicial Officers

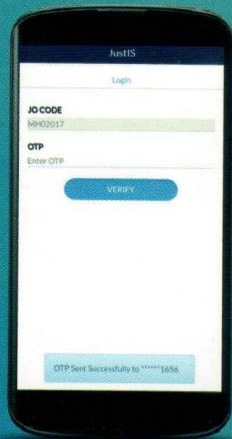
Makes tracking of every case easy, across courts

Advantages

The App will include case folio management for all cases.

Secure login, based on Judicial Officer Number and OTP.

Case and Court Management



Dashboard of Cases by stage

Pendency Monitoring

Cause List Management

Hearing Schedule Management

Portfolio Management



Tracking of Cases with priority setting feature

Adding of notes for such cases

Calendar Management

Remote Planning and Monitoring

Alerts to monitor cases before they are listed

Cause list of all future dates available



General Search of Cases across the country

Search for cases by:

CNR search

Scan QR Code search

Case number

Party name

Filing number

FIR number

Act Name along with Section

